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## CENTRAL ADMINISTRATIVE TRIBUNAL ALIAHABAD BENCH

Original Application No. 975 of 1992

The Divisional Railway Manager and Others

· · · · Applicants

Versus

Krishna Lal and Others

· · · Respondents

CORAM:

Hon. Mr. Justice S.K. Dhaoan, V.C

This appeal is directed against the order passed by the Payment of Wages Authority, awarding arrears to the respondent No.1, Krishna Lal. Sri Amit Sthalekar, counsel for the applicants has been heard. I have gone through the order of the Payment of Wages Authority, and I do not find any illegality in the same.

The appeal is dismissed.

Vice Chairman

Dated: 21st Nov: 1992:

(Uv)